

No.A-44011/15/2015-Ad.II
Government of India
Ministry of Corporate Affairs

By Speed Post

5th Floor, 'A' Wing, Shastri Bhawan,
New Delhi-110001, dated: 5th May, 2015

To

Shri Manoj Kumar Anand,
C-67/68-A, Rama Park,
Uttam Nagar, New Delhi-110 059.

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Sub: Request for Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application dated 08.04.2015 received by CPIO (Ad.II), on the subject mentioned above and to furnish information as under:

| Query | Information Sought | Reply |
|-------|--|---|
| 1. | Requested to provide the complete details of positions identified along with eligibility criterion and emoluments for differently able people under Chapter-VI – para 32 of People with Disability Act, 1995 and differently able people hired along with their name, position and address under Chapter- VI- Para 33 of People with Disability Act, 1995 on permanent basis by Ministry of Corporate Affairs from January 1996 to December, 2014 in all three categories (Blindness or low vision, Hearing Impairment and Locomotor Disability) | In this connection it is stated that in Indian Corporate Law Service (ICLS) under Ministry of Corporate Affairs 03 (three) posts are identified for PWD candidates in Junior time scale of ICLS in Pay band-3 ₹15,600-₹39,100/- plus Grade Pay of ₹5,400/-. At present Sh. Ruvit Kumar, currently Assistant Registrar of Companies (AROC), with Official Address:- 10/499 B, Allenganj, Khalasi line, Kanpur-208002, has been recruited under PWD category. Earlier Sh. Aman Gupta (recruited under Low Vision category of PWD) had also service as AROC, Delhi, but now left ICLS upon selection in IAS. Further, Sh. Senthil R. (recommended under Low Vision category of PWD) was offered appointment through civil services examination, 2013. However, he has not joined in the Ministry. Accordingly, two vacant positions have been reported for the two vacant positions to UPSC & DoPT. For Group-'B' posts such as for the post of Company Prosecutors, Senior Technical Assistant, Junior Technical Assistant etc. 03backlog vacancy for PWD have been identified for submitting the proposal to UPSC/ SSC. |
| 2. | Requested to provide the complete detail (complete detail means name, position and address of employee) of all the vacancies those are carried forwarded and differently able people hired and vacant positions along with | No Vacancies has been carried forwarded, hence information in-this respect may be treated as NIL. |

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| | eligibility criterion and emoluments detail by following the above mentioned (Chapter-VI para 36) procedure of People with Disability Act 1995 for the period of January, 1996 to December, 2014. | |
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2. Appeal, if any, against the above reply may be filed before the First Appellate Authority within 30 days of receipt of this letter. The name and address of the First Appellate Authority is as under:-

Shri Alok Kumar, Director
Ministry of Corporate Affairs,
5th floor, 'A' Wing, Shastri Bhawan,
New Delhi-110001.

Yours faithfully,



(Rakesh Kumar)

Under Secretary to the Govt. of India & CPIO

Ph. 23383507

Copy to: RTI Cell, Coordination Section, Ministry of Corporate Affairs.
E-Gov. Cell for uploading under RTI head on Ministry's Website.